

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 127

IA(IBC)/105(CH)2024
In
CP(IB) No. 327/Chd/Pb/2019
(Admitted)

IN THE MATTER OF:

Bidar Chemo Traders

...Petitioner

Vs.

Rchem Industries Pvt. Ltd.

...Respondent

Under Section: IBC u/s 9, Sec 60(5) Rule 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 31.07.2024.

Sd/-
Court Officer

05.06.2024

Pooja